(English)

Bilateral Aviation, Pact between India and Singapore

*135. PROF. P.J. KURIEN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Defence Minister's comments on the threat from China has over-shadowed a decision by New Delhi to put off or review a bilateral aviation pact signed with Singapore last year:
- (b) if so, whether Air India has already launched a new connection between Hyderabad and Singapore;
- (c) whether Singapore Airlines has also increased its services to New Delhi and plans to link up with Thiruvananthapuram and Bangalore;
 - (d) if so, the details thereof; and
 - (e) the reaction of the Government thereon?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) to (e) Consequent upon the signing of a Memorandum of understanding at the inter-governmental bilateral talks held in November, 1996 both Indian & Singaporean carriers became entitled to two additional units of B747 capacity per week. Utilising these entitlements. Singapore Airlines have increased their services to New Delhi from 4 to 5 frequencies per week with effect from 1.1.98 and Air India has started a twice weekly flight between Hyderabad and Singapore with effect from 29.3.98. In the next round of bilateral talks held in July, 1997, the capacity entitlements of both the sides have been agreed to be raised by 6 additional B747 units per week in a phased manner over a 3 year period from Summer 1998 to Summer - 2000. During the above talks, Thiruvananthapuram was granted as an additional point of call to the Singapore Airlines as a part of the package agreed to by the two delegations. This package is, however, yet to be approved by the Government.

Sanitation Programme

*136. SHRI ANANT KUMAR HEGDE: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) the funds allocated towards urban sanitation programme during the year 1994-95, 1995-96, 1996-97 and 1997-98, State-wise; and
- (b) the progress made under the programme, Statewise?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) Sanitation being a State subject, it is the responsibility of the State Governments to plan and execute sanitation programmes. To supplement the efforts of the State Governments, a Centrally sponsored scheme i.e. ... Integrated Low Cost Sanitation Scheme (ILCS), is being implemented through

Housing and Urban Development Corporation (HUDCO) by the Government of India. Under ILCS, Government of India provides subsidy to State Government/designated State Government executing agencies for construction/conversion of dry latrines into pour flush toilets. Funds released to HUDCO, towards subsidy, year-wise is given below:-

(Rs. in Crores)

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S.No.	Year	Amount Released	
1.	1994-95	25.80	
2.	1995-96	27.70	
3.	1996-97	13.80	
4.	1997-98	26.80	

No State-wise allocation is made under the programme and the amount to be sanctioned depends on the proposals received from the State Governments and performance in implementing already approved schemes.

(b) Till March, 1998, 814 schemes at an estimated project cost of Rs. 1195.13 crores, involving a subsidy of Rs. 413.71 crores had been sanctioned. The State-wise details in respect of schemes sanctioned are given in the enclosed statement.

State-wise Details in Respect of Schemes
Sanctioned Till 31.3.98

(Rs. in crores)

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S. No.	State	No. of Schemes	Project Cost	Subsidy Sanct- ioned	Towns covered
1_	2	3	4	5	6
1.	Andhra Pd.	76	111.75	29.65	76
2.	Assam	27	39.08	12.85	27
3.	Bihar	9	26.07	11.07	42
4.	Goa	1	22.43	0.0	1
5:	Haryana	85	47.31	20.34	78
6.	J & K	9	19.35	8.27	30
7.	Karnataka	66	73.15	15.43	66
8.	Kerala	2	6.69	1.59	15
9.	Madhya Pradesh	32	22.56	9.52	112
10.	Maharashtra	38	64.54	17.16	160
11.	Manipur	4	2.75	1.13	10
12.	Meghalaya	3	2.54	0.67	3
13. (Mizoram	1	0.50	0.03	1

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1 2	3	4	5	6
14. Orissa	63	12.19	5.10	63
15. Punjab	78	147.35	56.54	75
16. Rajasthan	149	132.56	50.63	130
17. Tamil Nadu	87	79.69	18.44	89
18. Tripura	1	7.78	2.35	12
19. Uttar Pradesh	69	221.15	97.77	69
20. West Bengal	13	154.17	54.82	112
21. Andaman & Nicobar Islands	1	1.51	0.33	1
Total	814	1195.13	413.71	1172

Written Answers

Setting up of Coach Factory

*137. SHRI TATHAGATA SATPATHY: Will the Minister of RAILWAYS be pleased to state:

- (a) when were the last recommendations made by the Rail India Technical and Economic Services (RITES) on the setting up of Rail Coach Factory;
- (b) the place suggested by the RITES to set up Wheel and Axle Plant and Rail Coach Factory;
- (c) the places where Rail Coach Factory and Wheel and Axle Plant have been set up;
- (d) whether there is any proposal to set up Rail Coach Factory and Wheel and Axle Plant in Orissa; and
 - (e) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR):
(a) The last reccommendations by RITES on setting up Rail
Coach Factory were made in August, 1985.

- (b) (i) There have been no recommendations from RITES regarding setting up Wheel and Axle Plant.
 - (ii) RITES recommended to set up Rail Coach Factory at Izzatnagar in the State of Uttar Pradesh by converting the existing MG workshop for manufacture of coaches.
- (c) The Rail Coach Factory has been set up at Kapurthala (Punjab) in 1988 and the Wheel and Axle Plant at Bangalore (Karnataka) in 1984.
 - (d) No, Sir.
 - (e) Does not arise.

[Translation]

Missing of Goods

*138. SHRI JAYSINHJI CHAUHAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the quantity of booked goods in Railways found missing during each of the last three years, Statewise Zone-wise;
- (b) the reasons therefor and the remedial measures taken by the Government in this regard;and
 - (c) the amount of claims paid State-wise?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) and (c) The statistics of compensation claims paid on account of loss and theft are not maintained on a State-wise and quantity-wise basis by the Indian Railways. Number of claims paid on account of missing consignments due to loss and theft and the amount paid as compensation Zone-wise for the last three years is as under:

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Railway	Period	Number of claims paid on account of Loss/Theft of consignments	Amount paid as compen- sation
1	2	3	4
Central	1994-95	3960	136.02
	1995-96	5964	144.23
	1996-97	4733	100.56
Eastern	1994-95	2660	145.91
	1995-96	3341	169.79
	1996-97	3914	215.27
Northern	1994-95	7114	476.94
	1995-96	6653	436.38
	1996-97	669 5	376.78
N.E.	1994-95	4213	51.62
	1995-96	5419	53.72
	1996-97	4703	53.62
N.F.	1994-95	948	26.63
	1995-96	1454	47.10
	1996-97	1058	47.58
Southern	1994-95	1133	143.18
	1995-96	1148	196.59
	1996-97	909	122.27
S.C.	1994-95	464	21.64
	1995-96	711	64.21
	1996-97	718	45.54
S.E.	1994-95	4016	51.81
	1995-96	494 9	80.42
	1996-97	6038	135.76